

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 31.07.2019 (WEDNESDAY)

COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 764 of 2018	Atithi Narendra Patel & Anr. Vs. Dipco Pvt. Ltd.	Nitin Mishra	Anusuya Salwan Anant A. Pavgi
2.	Comp. App. (AT) No. 38 of 2019	Hewlett Packard Enterprise India Pvt. Ltd. Vs. The Registrar of Companies, Bangalore, Karnataka With	Varuna Bhanrale	P.S. Singh
3.	Comp. App. (AT) No.67 of 2019	Neelam Dhawan & Anr. Vs. The Registrar of Companies, Bangalore, Karnataka & Anr. With	Shankh Sengupta	P.S.Singh
4.	Comp. App. (AT) No.68 of 2019	Som Prakash Satsangi Vs. The Registrar of Companies, Bangalore, Karnataka & Anr.	Shankh Sengupta	P.S.Singh

For Hearing (Part Heard)

5.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors. With	Arvind Kumar	Pooja Saigal Aksahay Gupta
6.	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta
7.	Comp. App (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd & Ors. With	Dhruv Gupta	Ankit Roopanwal, Sudakshina Rathore,
8.	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju &Ors Vs Achala Gold Agritech Investment Ltd & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)

12: 00 noon

For Hearing (Part Heard)

9.	Comp. App (AT) (Ins) No. 204 of 2019	P.Vijay Kumar Vs. Priya Trading Company & Ors.	R.V. Yogesh	Sangram Patnaik- R1 & 2 G. Murali-R3
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By Order
-sd/-

Registrar